

SUPREME COURT OF INDIA  
(GRANT NO.63)

Statement of Receipts and Disbursements for the year 2009-10

(Rupees in Crores)

S.No.	Head of Account	Actuals upto JAN,2010	Coppy upto JAN,2009	% Variation
	<b><u>Receipts</u></b>			
	<b>Consolidated Fund of India</b>			
	<b>Revenue Receipts</b>			
	Tax Revenue	5.58	2.49	124.10
	Non-Tax Revenue	1.98	1.65	20.00
	Grants-in-aid & contribution			
	<b>Capital Receipts</b>			
	Recovery of Loans	0.39	0.41	-4.88
	Other Non- DebtCapital Receipts			
	Public Debt			
	<b>Contingency Fund</b>			
	<b>Public Account</b>	52.76	14.71	258.67
<b>A</b>	<b>Total Receipts</b>	<b>60.71</b>	<b>19.26</b>	<b>215.21</b>
	<b><u>Disbursements</u></b>			
	<b>Consolidated Fund of India</b>			
	<b>Revenue Expenditure</b>			
	Plan			
	Non-Plan	92.09	66.84	37.78
	<b>Capital Expenditure</b>			
	Plan			
	Non-Plan			
	<b>Loans &amp; Advances</b>			
	Plan			
	Non-Plan	0.05	0.13	-61.54
	<b>Contingency Fund</b>			
	<b>Public Account</b>	45.91	10.92	320.42
<b>B</b>	<b>Total Disbursements</b>	<b>138.05</b>	<b>77.89</b>	<b>77.24</b>
<b>C</b>	<b>Net Cash Flow (A-B)</b>	<b>-77.34</b>	<b>-58.63</b>	<b>31.91</b>

**Coppy-Corresponding figure for Previous Year**

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Statement of Receipts for the year (2009-2010)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto JAN,2010	Coppy upto JAN,2009	% Growth
	<b><u>Revenue Receipts</u></b>			
1	0021-Taxes other than Corp.Tax	5.58	2.49	124.10
2	0049-Interest Receipts	0.09	0.12	-25.00
3	0059-Public Works	0.87	0.86	1.16
4	0070-Other Administrative Service	0.42	0.26	61.54
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits 0075-Miscellaneous General Services	0.18	0.13	
				38.46
6	0210-Medical and Public Health	0.27	0.14	92.86
7	0216-Housing	0.15	0.14	7.14
	<b><u>Capital Receipts</u></b>			
1	7610-Loans & Advances to Govt. Servants	0.39	0.41	-4.88
	<b><u>Total:</u></b>	<b>7.95</b>	<b>4.55</b>	<b>74.73</b>

***Coppy-Corresponding figure for Previous Year***

1. Actuals are unadjusted provisional figures
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## SUPREME COURT OF INDIA

### Scheme Wise Statement of Expenditure for the year (2009-2010)

*(Rupees in Crore)*

S.No.		R.E. 2009-2010			Actual Exp upto - JAN2010			Coppo upto JAN,2009		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	<b>Grant No.63</b>									
	Supreme Court of India	0	98.83	98.83	0	85.69	85.69	0	63.78	63.78
<b><i>COPPY- Corresponding figure for Previous year</i></b>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.